

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2697
TO BE ANSWERED ON 7TH AUGUST, 2024

DISTRIBUTION OF RATION

†2697 SMT. SANDHYA RAY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the schemes being implemented by the Government across the country in the field of Consumer Affairs, Food and Public Distribution;
- (b) the details of the work done thereunder by the Government in Madhya Pradesh during the last ten years;
- (c) the quantity of ration distributed to poor women in the country during the last ten years;
- (d) the details of the total ration distributed in Madhya Pradesh particularly in Bhind and Datia districts; and
- (e) the total amount of funds spent under the said scheme?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to(e): Garib Kalyan Anna Yojana (PMGKAY) being implemented in all the States/UTs, on an all-India basis, aims to supplement the food requirements of up to 75% of the rural and up to 50% of the urban population, which at Census 2011 comes to 81.35 crore persons.

The Central Government, in order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the programme for support of the poor, had decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) and Priority Households (PHH) beneficiaries, for a period of one year from 1st January, 2023 to 31st December, 2023. The period of free of cost distribution of foodgrains under PMGKAY has been extended for further five years from 1st January 2024, with an estimated financial outlay of Rs.11.80 lakh crore totally to be borne by the Central Government. At present, the State Government of Madhya Pradesh has identified 534.79 lakh beneficiaries, which is 97.87% of the intended coverage determined for the State of Madhya Pradesh.

Under the PMGKAY, while Antyodaya Anna Yojana (AAY) households, which constitute the poorest of the poor are entitled to 35 kg of foodgrains, per family per month, Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month, free of cost. Accordingly, the foodgrains are being distributed to the beneficiaries (including poor women) as per their entitlement throughout the country including Bhind and Datia districts of Madhya Pradesh. There is no change in entitlement of beneficiaries since coming into force of the National Food Security Act, 2013.

The quantity of foodgrains distributed in the State of Madhya Pradesh during the last three years is as follows:

Financial Year	Quantity of foodgrains distributed (In LMT)
2021-22	55.9
2022-23	52.2
2023-24	32.5

The district wise distribution data is not maintained by the Central Government.

The Central Government under Sugar Subsidy Scheme is reimbursing sugar subsidy to the participating States/UTs @ Rs. 18.50 per kg for restrictive coverage of AAY families @ 1 kg of sugar per month to AAY families. The roles of Central Government is limited to providing the agreed amount of subsidy. 15.816 Lakhs AAY families of Madhya Pradesh are covered under the scheme. The details of funds released to State of Madhya Pradesh during last three years are as follows:

Year	Amount (In crore)
2021-22	-
2022-23	12.93
2023-24	99.48

Government is also allocating food grains to States and Union Territories (UTs) under Welfare Institution and Hostels Schemes (WI&HS) at BPL rates subject to a maximum of 15 kg per inmate per month for the residents of SC/ST/OBC hostels and welfare institutions that are not covered under Targeted Public Distribution System (TPDS) or any other welfare scheme. There is an annual combined provision of 13.838 lakh metric tons of food grains under WI&HS. During the F.Y.2023-24, nearly 3.11 lakh beneficiaries of Madhya Pradesh benefited from this scheme.

The Government of India, to address the challenge of anemia and micronutrient malnutrition in vulnerable populations, is supplying fortified rice (enriched with Iron, Folic Acid and Vitamin B-12) throughout the TPDS, Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme and Integrated Child Development Services (ICDS) Scheme and in Other Welfare Schemes (OWS) in all States and UTs @ 0.73/kg incremental cost of fortification (or cost as per actual, whichever is less). During the F.Y.2023-24, nearly 20 lakh Metric Ton fortified rice has been distributed/lifted in Madhya Pradesh, under TPDS, ICDS & PM POSHAN.
